

HIGH COURT OF ANDHRA PRADESH : AMARAVATI

ABSTRACT

PUBLIC SERVICES – A.P.J.M.S.S – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 664/2024 – C-1.

Dt.24/12/2024

NOTIFICATION No. 04/2024-C-1.

The High Court of Andhra Pradesh, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26(3) of the A.P. Judicial Ministerial and Subordinate Service Rules, 2019 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sl. No.	Name and designation of the individual	Posted as
(1)	(2)	(3)
1.	Smt. Sk. Gavaharunnisa Begum , Chief Administrative Officer, Special Court for Speedy Trial of Offences for the Protection of Children from Sexual Offences Act (POCSO) Court, Tenali , Guntur District.	Chief Administrative Officer, Family Court-cum-VI Additional District & Sessions Court, Nellore . (Post Kept vacant).
2.	Sri S.V.N.Tulasi Rao , Chief Administrative Officer, VI Additional District & Sessions Court, Sompeta , Srikakulam District.	Chief Administrative Officer, Family Court-cum-III Additional District & Sessions Court, Srikakulam . (Post Kept vacant).
3.	Sri. G.Amarnath , Chief Administrative Officer, Family Court-cum-VII Additional District & Sessions Court, West Godavari at Eluru .	Chief Administrative Officer, The Special Court for Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Vijayawada . (Post Kept vacant).

4.	Smt.S.V. Krishna Veni, Chief Administrative Officer, Special Court for Speedy Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), East Godavari at Kakinada.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum X Additional District & Sessions Court, Rajamahendravaram. Vice Sri P.Sitarama Raju.
5.	Sri. P.Sitarama Raju, Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum X Additional District & Sessions Court, Rajamahendravaram at East Godavari District.	Chief Administrative Officer, Special Court for Speedy Trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), Bhimavaram, West Godavari District. (Post Kept vacant).
6.	Sri. D.Hemantha Kumar, Chief Administrative Officer, Special Court for Trial of Offences under the POCSSO Act, 2012, Anathapuramu.	Chief Administrative Officer, V Additional District & Sessions Court-cum-Special Court for Trial of Offences against Women, Guntur. (Post Kept vacant).
7.	Sri. P. Prasad, Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Ananthapuramu.	Chief Administrative Officer, Special Court for Trial of Offences under the POCSSO Act, 2012. Ananthapuramu. Vice Sri D.Hemant Kumar.
8.	Smt.P. Swarna Devi, Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, East Godavari.	Chief Administrative Officer, XI Additional District & Sessions Court, Tadepalligudem, West Godavari District. (Post Kept vacant).
9.	Sri Y. Ram Prasad, Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Krishna at Machilipatnam.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum-VIII Additional District & Sessions Court, Eluru, West Godavari District. (Post Kept vacant).

10.	Smt.N. Jyothi, Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Guntur.	Chief Administrative Officer, Special Court for Trial of Criminal Cases relating to Elected M.Ps and M.L.As at Vijayawada. (Post Kept vacant).
11.	Sri D. Yagna Narayana Sastry, Stenographer Grade-I, Paper Promotee of the Unit of the Principal District Judge, Guntur.	Chief Administrative Officer, Special Court for Trial of Offences against Women-cum-V Additional District & Sessions Court, West Godavari at Eluru. (Post Kept vacant).
12.	Smt. S.Vijayamma, Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Nellore.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum-VI Additional District & Sessions Court, Kurnool. (Post Kept vacant).
13.	Smt.K.Rathnamma, Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Kurnool.	Chief Administrative Officer, Special Sessions Court for Trial of Cases under SCs & STs (POA) Act, 1989-cum-IV Additional District & Sessions Court, Kadapa. (Post Kept vacant).
14.	Sri D. Sundara Raju, Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Kurnool.	Chief Administrative Officer, VIII Additional District & Sessions Court-cum-Special Court for Trial of Offences against Women, Nellore. (Post Kept vacant).
15.	Smt. S.Geetha, Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, West Godavari.	Chief Administrative Officer, III Additional District & Sessions Court, Kakinada, East Godavari District. (Post Kept vacant).
16.	Sri B.Soloman Raju, Stenographer Grade-I, Paper Promotee of the Unit of the Principal District Judge, West Godavari.	Chief Administrative Officer, Special Court for Trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, Machilipatnam, Krishna District. (Post Kept vacant).

17.	Smt.P.V.Sudha Rani , Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Visakhapatnam .	Chief Administrative Officer, Special Court for Trial of Offences against Women-cum-II Additional District & Sessions Court, Srikakulam . (Post Kept vacant).
18.	Smt.B.Vanaja Kumari , Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Visakhapatnam .	Chief Administrative Officer, Family Court-cum-IX Additional District & Sessions Court, Rajamahendravaram . Vice Dr.S.Nagaraju.
19.	Sri S.Radha Krishna , Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Srikakulam .	Chief Administrative Officer, XII Additional District & Sessions Court, Visakhapatnam . (Post Kept vacant).
20.	Sri. D. Bhaskhar , Senior Superintendent, Paper Promotee of the Unit of the Principal District Judge, Kadapa .	Chief Administrative Officer, VII Additional District & Sessions Court-cum-Special Court for Trial of Offences against Women, Kurnool . (Post Kept vacant).
21.	Dr. S.Nagaraju , Chief Administrative Officer, Family Court-cum-IX Additional District & Sessions Court, Rajamahendravaram at East Godavari District.	Chief Administrative Officer, Principal District & Sessions Court, Guntur . Vice Sri S.Nageswara Rao.
22.	Sri S.Nageswara Rao , Chief Administrative Officer, Principal District & Sessions Court, Guntur .	Chief Administrative Officer, Special Court for Speedy Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) Guntur . (Post Kept Vacant).

- i) The individuals shall handover charge of their posts to the Senior Superintendent / immediate Junior of their courts immediately on receipt of these orders and take charge of their new posts.

- ii) The District Judges/Unit Heads concerned are hereby directed to relieve the individuals, forthwith on receipt of these orders to enable them to join in their new posts and report compliance.
- iii) The order is placed in the High Court's Website <https://aphc.gov.in> and downloaded copy of the same from the website is valid for relieving and joining duty.

The District Judges/Unit Heads concerned are further directed not to entertain any application for leave from the individual concerned, which has the effect of postponing the compliance of this Order. The above individuals are also hereby informed that any representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Heads are also directed to send the joining reports of the individuals to this Registry.

Note:- The Officers in Sl.No. 1 to 6 and 21 are **not entitled** to draw T.A. and D.A. and other allowances etc., since they are transferred at their request.


REGISTRAR (ADMINISTRATION)

To

1. The Individuals (Through the concerned Unit Heads).
2. The Principal District Judges, Ananthapuramu, Srikakulam, Nellore, Krishna, Kurnool, Kadapa, Guntur, **East Godavari**, Visakhapatnam and West Godavari.
3. The Judge, Special Court for Trial of Offences under the POCSO Act, 2012, **Anathapuramu**.
4. The Family Court-cum-IX Additional District & Sessions Judge, **Rajamahendravaram** at East Godavari District.
5. The Judge, Special Court for Speedy Trail of Offences under the Protection of Children from Sexual Offences Act, 2012 (**POCSO**), East Godavari at **Kakinada**.
6. The III Additional District & Sessions Judge, **Kakinada**, East Godavari District.

7. The Judge, Special Sessions Court for Trial of Cases under SCs/STs (POA) Act, 1989-cum X Additional District & Sessions Court, **Rajamahendravaram** at East Godavari District.
8. The Judge, Special Court for Speedy Trial of Offences for the Protection of Children from Offences Act (POCSO) Court, **Tenali**, Guntur District.
9. The V Additional District & Sessions Judge-cum-Special Court for Trial of Offences against Women, **Guntur**.
10. The Special Judge for Speedy Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO) **Guntur**.
11. The Special Judge for Trial of Criminal Cases relating to Elected M.Ps and M.L.As at **Vijayawada** at Krishna District.
12. The Judge, Special Court for Trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), **Vijayawada**, Krishna District.
13. The Special Judge for Trial of Offences under the Protection of Children from Sexual Offences (POCSO) Act, 2012, **Machilipatnam**, Krishna District.
14. The Special Sessions Judge for Trial of Cases under SCs & STs (POA) Act, 1989-cum-IV Additional District & Sessions Judge, **Kadapa**.
15. The Special Sessions Judge for Trial of Cases under SCs/STs (POA) Act, 1989-cum-VI Additional District & Sessions Judge, **Kurnool**.
16. The VII Additional District & Sessions Judge -cum-Special Judge for Trial of Offences against Women, **Kurnool**.
17. The Judge, Family Court-cum-VI Additional District & Sessions Court, **Nellore**.
18. The VIII Additional District & Sessions Judge-cum-Special Judge for Trial of Offences against Women, **Nellore**.
19. The VI Additional District & Sessions Judge, **Sompeta**, Srikakulam District.
20. The Family Court-cum-III Additional District & Sessions Judge, **Srikakulam**.
21. The Special Judge for Trial of Offences against Women-cum-II Additional District & Sessions Judge, **Srikakulam**.
22. The XII Additional District & Sessions Judge, **Visakhapatnam**.

23. The Family Court-cum-VII Additional District & Sessions Judge, West Godavari at **Eluru**.
24. The Judge, Special Court for Speedy Trial of Offences under the Prevention of Children from Sexual Offences Act, 2012 (POCSO), **Bhimavaram**, West Godavari District.
25. The XI Additional District & Sessions Judge, **Tadepalligudem**, West Godavari District.
26. The Special Sessions Judge for Trial of Cases under SCs/STs (POA) Act, 1989-cum-VIII Additional District & Sessions Court, **Eluru**, West Godavari District.
27. The Special Judge for Trial of Offences against Women-cum-V Additional District & Sessions Judge, West Godavari at **Eluru**.
28. The District Treasury Officers Ananthapuramu, Srikakulam, Nellore, Krishna, Kurnool, Kadapa, Guntur, East Godavari, Visakhapatnam and West Godavari.
29. The Sub Treasury Officers, Rajamahendravaram-East Godavari, Vijayawada – Krishna, Tadepalligudem, Bhimavaram -West Godavari District.
30. The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh, with a request to direct the concerned to upload the Notification in the High Court's Website.

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